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(b) to (d) Authenticity of the allegations is being ascertained.

Alcohol from Guazuma Tomentosa tree

2109. SHRI BISHAMBHAR NATH PANDE: Will the PRIME MINISTER be pleased to state whether studies have been carried out on the evergreen tree Guazuma tomentosa to obtain- alcohol as an alternate 'fuel for motor cars?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): No, Sir; however, many other tree species are being studied as energy cropg and blo-conversion of agricultural residues into alcohol is also being studied.

Recruitment in CRPF on communal lines

2110. SHRI SHRIDHAR WASUDEO DHABE:

SHRIMATI MARGARET ALVA:

SHRI SUNDER SINGH BHANDARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have investigated the circumstances under which an advertisement wag issued for the recruitment of C.R.P.F. constables from Andhra Pradesh On communal lines;
 - (b) if so, what are the details thereof; and
- (c) what action has been taken by Government against the officials responsible for issuance *df* such an advertisement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) It has been found that the Commandant, Group Centre, C.R.P.F., ha^j inadvertantly included in the advertisement the numbCj- of Mus lims to be recruited.

to Questions

(c) It hag been decided to warn the officer to be careful in future.

Criteria for calculation of Consumer Price Index

2110A. SHRI BHABANI CH IRAN PATTANA YAK: SHRI D. HEERACHAND:

Will the Minister of LABOUR be pleased to state:

- (a) the criteria 'followed in determining the consumer price index for Central Government employees;
- (b) whether Government have any proposal to make it more realistic; and
- (c) i'f not, what are the reasons therefor?

THE MINISTER OF " ISTATE IN THE MINISTRY OF LABOUR (SHRIMA.TI BAM DULARI SINHA^: (a) The Consumer F>rice Index Numbers for working class (base 1960= 100) compiled by the Labour Bureau is followed for regulating Dearness Allowance for Central Government employees in accordance with the Pay recommendations of the 3rd Commission. These Index Numbers are based on the Family Living Surveys conducted in 1958-59.

(b) and,(c) A committee has been appointed to go into the question of preparing a fresh index with 1980-81 as the basis. In the meantime, it- has been decided to conduct a fresh Family Living Survey during 1980-81. The Labour B.ureau has under •

tPreviously Unstarred Question 1725 transferred from the 10th March, 1981.

taken the survey in collaboration with the National Sample Survey Organisation.

Mine Workers' participation in management

t2110-B. SHRI ROBIN KAKATI: Will the Minister of LABOUR be pleased to state:

- (a) whether there is 'ny proposal under Government's consideration giving statutory support to the Scheme tor Mines Workers' partici pation in management; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SHINA): Government are considering a proposal for giving statutory support to the scheme of workers' participation in industrial undertakings including mines.

(b) Details have not yet been worked out.

सरकारो क बिचारियों के समयोपरि भक्ते की दर

- (@@@2110-ग. श्री कलराज मिश्रः वया गृह मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि सरकारी कर्मचारियों के लिये समयोपिर भन्ने की विभिन्न दरें तीसरे वेतन आयोग द्वारा निर्धारित की गई थी और अब की स्थिति के अनुसार समयोपिर भन्ने की दरों में संशोधन करने की आवश्यकता है;
- (ख) यदि हां, तो इस संबंध में सरकार के विचार क्या हैं; ग्रीर
- (ग) इस मामले में सरकार क्या कार्य-वाही करने का विचार रखती है ?

tPreviously Unstarred Question 1730 transferred from the 10th March, 1981.

tPreviously Unstarred Question 1760 transferred from the lOth March, 1981.

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० बेंकटसुब्बैया) : (कः) से (ग) केंद्रीय सरकारी कर्म-चारियों के लिये समयोपरि भत्ते की भिन्न-भिन्न दरें लागू हैं जो उनकी परिलब्धियों पर निर्मर करती है। किन्तु यें दरें तृतीय वेतन अयोग की सिफारिशों के आधार पर निर्धारित नहीं की गई थी ?

to Questions

प्रणासनिक व्यय में किफायत की नितांत आवश्यकता को ध्यान में रखते हुए सरकार का कोई ऐसा प्रस्ताव नहीं है कि समयोपरि भत्ते की विद्यमान दरीं में संशोधत किया जाये।

हरिजन तथा ब्रादिवासी छात्रों को दी गई छात्रवत्ति

2110घ. श्री राम भरत पासवान: क्या गृह मंत्री यह बताने की क्रुपा करेंगें कि:

- (क) (i) कक्षा I से कक्षा XI तथा (ii) उच्च कक्षाओं में अध्ययन कर रहे हरिजन तथा आदिवासी छात्रों को प्रति माह केन्द्रीय सरकार द्वार कितनी छात्रवृत्ति दी -जाती है; और
- (ख) क्या छात्रवृत्ति प्रत्येक माह दी जाती है और यदि नहीं, तो उसके क्या कारण हैं?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) केन्द्र द्वारा प्रायोजित ऐसी कोई योजना नहीं है जिसके अन्तर्गत श्रेणी I से X तक में पढ़ रहे जनुसूचित जातियों तथा अनुसूचित जनजातियों के छात्रों को छात्रवृत्ति दी जाती है। किन्तु इस मंत्रालय की अनुसूचित जाति तथा अनुसूचित जनजाति के लिये मौतिकोत्तर छा त्रवृत्तियों की एक केन्द्र द्वारा प्रयोजित योजना है। मैट्टिकोत्तर छात्र-

[§]Previously Unstarred Question 1820 transferred from the 11th March, 1921.